

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1790

ANSWERED ON:08.03.2010

AMENDMENTS TO MGNREGA FOR ENSURING SOCIAL AUDIT

Semmalai Shri S.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the name of States which have set up institutionalised social audit of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) whether the Government proposes to bring in necessary draft amendments to MGNREGA to make it mandatory for the States to set up institutionalised social audit of MGNREGS;

(c) if so, the details thereof; and

(d) whether similar mechanism is proposed to be set up for other Centrally sponsored rural welfare programmes and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Andhra Pradesh has set up an institutionalized social audit of MGNREGA. Rajasthan and Madhya Pradesh have appointed a dedicated social audit officer at the State level.

(b) & (c): The Ministry has accorded utmost importance to the organization of Social Audits by the Gram Panchayats and issued instructions to the States to make necessary arrangements for the purpose. Modifications have been made in para 13 of Schedule-I of the Act (notification dated 31-12-2008) to provide for procedures on conducting social audits. The Ministry has issued instructions to the State Governments for enforcement of the new social audit provisions under NREGA

(d): No, Sir. At present there is no proposal to set up social audit mechanism for other centrally sponsored rural welfare programmes.